

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2017**

**Dated: 11<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**UJVN Ltd. .... Appellant(s)  
Vs.  
Uttarakhand Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

Counsel for the Respondent(s) : Mr. Raunak Jain  
Mr. Vishvendra Tomar for  
Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Mishra  
Mr. Manoj Kr. Sharma for R-2

**ORDER**

Learned counsel for the respondents seek four weeks more time to file reply. They may take steps to file the same on or before 09.02.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **13.03.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*